

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Wednesday the 20th day of December 2023 at 10.30 a.m
(VIRTUAL MODE)

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**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 418/2023 Urgent listing IA No. 1273/2023 For Stay IA No. 1272/2023	Asset Reconstruction Company (India) Limited Vs Regen Powertech Pvt Ltd & Anr. WITH	Mr. VV Sivakumar	
2	Comp App (AT) (CH) (Ins) No. 442/2023 Urgent listing IA No. 1366/2023 For Stay IA No. 1365/2023	Asset Reconstruction Company (India) Ltd. Vs Regen Powertech Pvt Ltd & Anr.	Mr. VV Sivakumar	

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	TA (AT) No.188/2021 (CA (AT) No.77/2019) For Condone Delay IA No. 301/2023	Dr. Joe Verghese & 3 Ors. Vs Omega Hospitals Pvt Ltd & 6 Ors. WITH	Mr. M. Narayana Bhat	Mr. AM Sridharan-R1 Mr. Saji P John-R4 & R6 Mr. Prasad Vijayakumar- R5
4	TA (AT) No. 189/2021 (CA (AT) No. 105/2019)	Dr. P Mahabala Rai Vs Omega Hospitals Pvt. Ltd. & 10 Ors	Mr. K Sathyamurthi	Mr. AM Sridharan-R1 Mr. Prasad Vijayakumar- R5

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) No.32/2022	Sivagnanagovindasamy Nambi, Shareholder cum Director of Manasanthi Mental Health Care Pvt. Ltd. Vs The Registrar of Companies, Chennai	Mr. CS K. Gaurav Kumar	Mr. Avinash Krishnan Ravi

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 151/2023 For Stay IA No. 501 & 743/2023 For Urgent Hearing IA No. 744/2023	Dreamz Infra India Limited Vs Dreamz Sneh Project Allottees Welfare Association & Anr.	M/s King Stubb & Kasiva	Ms. Usha DN- R1 Ms. P Chitra Nirmala- R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) No.11/2021 For Stay IA No. 67/2021 Additional docs. IA No.68/2021 For Exemption IA No.69/2021	Anjana Sanghi & 2 Ors Vs 3A Capital Services Ltd & 11 Ors	Mr. Y. Suryanarayana	Mr. Manish K Choudhary - R1 Mr. Anirudh Wadhwa – R12
WITH				
8	TA (AT) No.294/2021 Comp App (AT) (CH) No.07/2021	Samruddhi Investors Services Pvt. Ltd. Vs. 3A Capital Services Ltd.	Ms. Anushree Malaviya	Mr. Manish K Choudhary- R1 Mr. Y Suryanarayana- R2- R5
WITH				
9	TA (AT) No.123/2021 (Comp. App. (AT) No.224/2020) IA No. 887/2023	3A Capital Services Limited Vs Sanghi Spinners India Limited & 13 Ors	Mr. JK Chaudhary	Mr. Y.Suryanarayana- R1-R4
WITH				
10	TA (AT) No.124/2021 (Comp. App. (AT) No.225/2020) IA No. 871/2023	3A Capital Services Limited Vs	Mr. JK Chaudhary	Mr. Y.Suryanarayana- R1-R4

	IA No. 872/2023	Sanghi Spinners India Limited & 12 Ors		
11	TA (AT) No. 236/2021 (CA (AT) (Ins) No. 435/2020)	Employees State Insurance Corporation, Regional Office, Rajender Bhawan Vs V.M. Confectionary Limited	Mr. Saurabh Chadda	
12	Comp App (AT) (CH) No. 115/2022 For Stay IA No. 1057/2022	T. Yashwanth & 2 Ors. Vs Arunkarthik Textiles Pvt. Ltd. & 7 Ors.	Mr. NP Vijaykumar	M/s Ramani & Shankar- R2- R4
13	Comp App (AT) (CH) No. 60/2023	A Deivanai & 2 Ors. Vs Arunkarthik Textiles Pvt. Ltd. & 7 Ors.	Mr. Ramaswamy Meyyappan	M/s Ramani & Shankar
14	Comp App (AT) (CH) (Ins) No. 328/2023	Anil Kumar Ojha Vs CS C Ramasubramaniam	Mr. Anil Kumar Ojha	
15	Comp App (AT) (CH) (Ins) No. 332/2023 For Condone Delay IA No. 1007/2023 For Stay IA No. 1008/2023 Urgent Listing IA No. 1006/2023	Essel Finance Advisors & Managers LLP Vs Mr. Pankaj Srivastava, Liquidator, Samruddhi Realty Ltd. & 2 Ors.	Mr. VV Sivakumar	Mr. Abhishek Anand- R1
16	Comp App (AT) (CH) (Ins) No. 369/2023 Fir Exemption IA No. 1126/2023	Navneet Chaurasia Vs Smt. Anuradha Bisani, Liquidator, Lanco Infotech Ltd.	Mr. Vivek Sinha	Ms. Anuradha Bisanai
17	Comp App (AT) (CH) (Ins) No.415/2023 For Condone Delay IA No. 1266/2023	Kishan Chand Suresh Kumar Vs Santhanam Rajashree	Mr. Shubhang P Nair	Mr. Raj Jhabakh

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18	IA No. 1224/2023 (Recall) in Comp App (AT) (CH) No. 41/2023 For Stay IA No. 428/2023	Vetril Electronics Pvt.Ltd. & 2 Ors Vs Vinod Bajaj WITH	Mr. AS Vihwajith	Mr. Pradyumna KV

19	IA No. 1225/2023 (Recall) in Comp App (AT) (CH) No. 42/2023 For Exemption IA No. 432/2023 For Stay IA No. 431/2023	Vetril Electronics Pvt. Ltd. & 2 Ors. Vs Vinod Bajaj	Mr. AS Vihwajith	Mr. Pradyumna KV
WITH				
20	IA No. 1226/2023 (Recall) in Comp App (AT) (CH) No. 43/2023 For Exemption IA No. 438/2023 For Stay IA No. 437/2023	Vetril Electronics Pvt. Ltd. & 2 Ors. Vs Vinod Bajaj	Mr. AS Vihwajith	Mr. Pradyumna KV

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21	Comp App (AT) (CH) (Ins) No.35/2021 For Condone Delay IA No. 82/2021	Sree Sankeshwara Foundation and Investments Vs Mr. Velli Paramasivam IRP of M/s. Dugar Housing Ltd. & 2 Ors	Mr. CM Mohanasundaram	Mr. Avinash Krishnan Ravi- R1 Ms. KV Bhashyam Chari- R2 Mr. Gowri Shanker Mishra, PCS – R3
22	Comp App (AT) (CH) (Ins) No.204/2021 For Directions IA No. 410/2021 To adv. Hg. IA No. 312/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd.	Mr. T Ravichandran	Mr. Thriyambak J Kannan
WITH				
23	Comp App (AT) (CH) (Ins) No.216/2021 For Directions IA No. 435/2021 To Adv. Hg. IA No. 311/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd	Mr. T Ravichandran	Mr. Thriyambak J Kannan
24	TA (AT) No.247/2021 (Comp App (AT) (Ins) No. 757/2020) To Adv. Hg. IA No. 71/2023 Urgent Hearing IA No. 638/2023	Mr. Vijay Kumar Penmetsa Vs Mr. Sisir Kumar Appikadle & Ors	Mr. Abishek Anand	Mr. Y. Suryanarayana R1
WITH				
25	Comp App (AT) (CH) (Ins) No.30/2022 For Condone Delay IA No. 58/2022	Bank of Baroda Vs Vijay Kumar Penmetsa & Anr	Mr. Pankaj Vivek	Mr. Abishek Anand

	For Exemption IA No. 60/2022 For Stay IA No. 59/2022			
26	Comp App (AT) (CH) (Ins) No. 134/2023 To Adv. Hg. IA No. 449/2023 For Stay IA No. 446 & 447/2023 For Directions IA No. 448/2023 To Dispense with IA No. 450/2023 To implead IA No. 889/2023	Sathya Moorthy Sai Prasad, Suspended Director of Ozone Projects Pvt. Ltd. Vs Shapoorji Pallonji and Company Pvt. Ltd. & Anr. WITH	M/s Tatva Legal Mr. D Senthil Kumar	M/s Keystone Parners Ms. Anusha Peri- R1 Ms. Elamathi- R2
27	Comp App (AT) (CH) (Ins) No. 197/2023	Kunnel Engineers & Contractors Pvt. Ltd. Vs Ozone Projects Pvt. Ltd.	Mr. Jose Jacob Mr. Jerin Asher Sojan	M/s Tatva Legal
28	TA No. 52/2022 (CA (AT) No. 343/2019	Medi Projects Pvt. Ltd. Vs Cauvery Medical Centre Limited & 14 Ors.	Mr. R Sivaraman	Mr. Goutham Shivshankar- R2 & R5
29	Comp App (AT) (CH) (Ins) No. 186/2022 For Urgent hearing IA No. 429/2022 For Stay IA No. 430/2022 To implead IA No. 590/2022	M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj, RP of Regen Powertech Pvt. Ltd.	Mr. VV Sivakumar	Mr. AG Sathyanarayana
30	Comp App (AT) (CH) (Ins) No. 266/2022	Sree Vanamali Agro Farm Pvt. Ltd. & 4 Ors. Vs Viswaroopi Energy Pvt. Ltd WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
31	Comp App (AT) (CH) (Ins) No. 267/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs LEPL Ventures Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
32	Comp App (AT) (CH) (Ins) No. 294/2022	Sri Kalyana Chakravarthy Educational Memorial Trust	Mr. PBA Srinivasan	Mr. Y Suryanarayana

		Vs Swarna Bhaskar Holdings Pvt. Ltd.		
		WITH		
33	Comp App (AT) (CH) (Ins) No. 296/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. & 3 Ors. Vs LEPL Peopletech Pvt. Ltd.	Mr. PBA Srinivasan	Mr. Y Suryanarayana
		WITH		
34	Comp App (AT) (CH) (Ins) No. 297/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. Vs Medipro Edu Management Pvt. Ltd.	Mr. PBA Srinivasan	Mr. Y Suryanarayana
35	Comp App (AT) (CH) (Ins) No. 326/2022 For Exemption IA No 700/2022 Leave to file IA No.701/2022	The Ramaraju Surgical Cotton Mills Ltd. Vs The National Sewing Thread Company Ltd & 3 Ors.	Mr. Pawan Jhabakh	Mr. Karan Valecha- R2 Mr. KK Vijay Vigneshwar- R3 & R4
		WITH		
36	Comp App (AT) (CH) (Ins) No 327/2022 For Exemption IA No. 702/2022 Leave to file IA No. 703/2022	The Rajapalayam Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors.	Mr. Pawan Jhabakh	Mr. Karan Valecha- R2 Mr. KK Vijay Vigneshwar- R3 & R4
		WITH		
37	Comp App (AT) (CH) (Ins) No. 328/2022 For Exemption IA No. 704/2022 Leave to file IA No. 705/2022	Sandhya Spinning Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors	Mr. Pawan Jhabakh	Mr. Karan Valecha- R2 Mr. KK Vijay Vigneshwar- R3 & R4
38	Comp App (AT) (CH) (Ins) No. 358/2022 For Stay IA No. 818/2022 For Urgent Hearing IA No. 819/2022 Leave to file IA No. 820/2022 For Dispense With IA No. 821/2022 To Implead IA No. 937/2022 For Stay IA No. 1094/2022 To Adv. Hg.	Mr Babu Manoharan Jaikumar Christhurajan Vs Mr Umesh Garg & 2 Ors	Mr. K. Newlin Frederick	Mr. Abhishek Anand- R1, R2

	IA No. 21 & 657/2023 For Stay IA No. 868 & 869/2023			
39	Comp App (AT) (CH) (Ins) No. 375/2022 For Exemption IA No. 880/2022	Nippon Life India AIF Trustee Pvt. Ltd. Vs Mrs. Dhanalakshmi Aswatha	Mr. P Raj Kumar Jhabakh	Ms. Amritha Jain
40	Comp App (AT) (CH) (Ins) No. 397/2022 For Stay IA No. 947/2022 Vacate the Stay IA No. 926/2023	Kokku Prabhu Venkata Anjani Kumar Vs Shriram City Union Finance Ltd & Anr	M/s Ramalingam & Associates Mr.P.Elaiyarajkumar	Mr. Rajasekar Rao Salvaji
41	Comp App (AT) (CH) No. 32/2023 For Stay IA No. 268/2023 For Condone Delay IA No. 267/2023 Delay in re-filing IA No. 266/2023	Unique Training Corporation India Pvt. Ltd. & Anr. Vs Smt. Lakshmi Satish Kumar	Mr. SK Srinivasan	Mr. Bandaru S Prasant
42	Comp App (AT) (CH) (Ins) No. 59/2023 For Stay IA No. 218/2023 To dispense with IA No. 217/2023 Leave to file IA No. 216/2023 Urgent Hearing IA No.219/2023	M/s. SMS Foundation & Investment LLP- Rep by its Designated Partner Manish Kumar B Shah Vs Mr. J John Ohilvi- RP, M/s. Harsha Exito Engineering Pvt. Ltd.	Mr. K Gaurav Kumar, CS	
43	Comp App (AT) (CH) (Ins) No. 277/2023 For Stay IA No. 851/2023	Canara Bank Vs Mr. S. Rajendran, Liquidator of M/s Cape Engineers Pvt. Ltd.	Mr. ML Ganesh	Ms. Elamathi

Copy to:

By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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